GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA

UNSTARRED QUESTION NO. 3147

TO BE ANSWERED ON 05.01.2018

HOMES FOR WOMEN AND CHILDREN

3147. SHRIMATI MEENAKSHI LEKHI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of support shelters for women and children homes constructed in the country, specifically in Delhi during each of the last three years and the current year, State/UT wise;
- (b) the source of funding for the construction and maintenance of such projects; and
- (c) the funds allocated/released and utilised on these projects during the said period, State/UT wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR)

- (a) to (c) The Ministry of Women and Child Development is running various schemes for construction of shelter homes for women and children across the country including Delhi. The details of the schemes are as under:
 - i. The Swadhar Greh Scheme which targets the women victims of difficult circumstances who are in need of institutional support for rehabilitation so that they could lead their life with dignity. At present total 561 Swadhar Grehs are functional in the country. In addition, one Widow Home with the capacity of 1000 inmates has been constructed by the Ministry in Sunrakh Bagar, Vrindavan, Uttar Pradesh. As per Swadhar Greh guidelines, construction grant for construction of the building will be admissible to State Governments, Municipal Corporations, Cantonment Boards and Panchayati Raj Institutions only. Land for this purpose is to be provided by the implementing agency free of cost.
 - ii. Ujjawala Scheme for Prevention of trafficking and for Rescue, Rehabilitation, Re-integration and Repatriation of victims of trafficking for commercial sexual exploitation. At present there are 147 Ujjawala (Protective & Rehabilitative) homes in the country. As per guidelines of the Ujjawala Scheme, the Ujjawala (Protective & Rehabilitative) homes will be set up by the implementing agency. The Ministry provides grant under rent component to the implementing agency.

iii. Integrated Child Protection Scheme (ICPS) (now "Child protection Services") is being implemented through State Governments/UT Administrations to create a safe and secure environment for overall development of children in need of care and protection. Under ICPS, Open Shelters are being set up for providing care and rehabilitation services to children in need of care and protection in urban and semi-urban areas. The number of Open Shelter supported under ICPS is at **Annexure-I**.

The State/UT-wise details of funds allocated/released and utilization reported for the SwadharGreh, Ujjawala, and ICPS Schemes for the last three years and the current year are given at **Annexure-II to Annexure-IV** respectively.

Statement referred to in reply to parts (a) to(c) of the Lok Sabha Unstarred Question No.3147 for 05.01.2018 by Shrimati Meenakshi Lekhi , Member of Parliament regarding Homes For Women and Children.

NUMBER OF OPEN SHELTER SUPPORTED UNDER ICPS SCHEME.

S. No.	State	Open Shelter
	A 11 D 1 1	12
1	Andhra Pradesh	12
2	Arunachal Pradesh	0
3	Assam	3
4	Bihar	14
5	Chhattisgarh	19
6	Goa	8
7	Gujarat	3
8	Haryana	25
9	Himachal Pradesh	3
10	Jammu and Kashmir	0
11	Jharkhand	0
12	Karnataka	40
13	Kerala	4
14	Madhya Pradesh	6
15	Maharashtra	3
16	Manipur	12
17	Meghalaya	1
18	Mizoram	0
19	Nagaland	3
20	Odisha	13
21	Punjab	1
22	Rajasthan	21
23	Sikkim	4
24	Tamil Nadu	14
25	Tripura	2
26	Uttar Pradesh	22
27	Uttarakhand	2
28	West Bengal	33
29	Telangana	12
30	Andaman & Nicobar	0
31	Chandigarh	0
32	Dadra and Nagar Haveli	0
33	Daman and Diu	0
34	Lakshadweep	0
35	NCT of Delhi	13
36	Puducherry	2
	Total	295

Statement referred to in reply of parts (a) to (c) of Lok Sabha Unstarred Question No. 3147 for 5.1.2018 by Shrimati Meenakshi Lekhi , Member of Parliament regarding Homes For Women and Children

STATE-WISE FUNDS RELEASED/UTILIZED UNDER SWADHAR GREH SCHEME DURING THE LAST THREE YEARS AND CURRENT YEAR.

S. No.	Name of States	Amount Released/Utilized during(Rupees in Lakhs)				
		2014-15	2015-16	2016-17	2017-18 as on 29.12.2017	
1	Andhra Pradesh	93.78	48.21	124.47	156.61	
2	Assam	128.91	43.47	237.56	197.03	
3	Andaman & Nicobar Island	0	0	4.4	9.01	
4	Arunachal Pradesh	0	0	6.54	8.11	
5	Bihar	0	0	69.79	86.54	
6	Chandigarh	0	0	7.27	9.01	
7	Chhattisgarh	7.00	5.26	17.44	16.22	
8	Dadra & Nagar Haveli	0	0	0	C	
9	Daman & Diu	0	0	0	C	
10	Delhi	0	0	14	18.02	
11	Gujarat	19.20	7.58	40.5	37.86	
12	Goa	0	0	4.36	5.40	
13	Haryana	0	0	4.36	9.77	
14	Himachal Pradesh	0	0	0	C	
15	Jharkhand	28.58	6.46	24.41	18.32	
16	Jammu & Kashmir	5.99	17.74	40	32.45	
17	Karnataka	268.04	67.94	461.95	560.73	
18	Kerala	20.79	0	52.36	43.27	
19	Lakshadweep	0	0	0	C	
20	Madhya Pradesh	76.12	50.77	95.91	89.99	
21	Maharashtra	279.06	35.89	576.88	438.36	
	Mizoram	2.51	2.48	16.72	16.22	
23	Manipur	106.63	47.76	284.07	189.83	
	Meghalaya	0	0	0	8.72	
25	Nagaland	0	0	6.54	8.11	
26	Odisha	104.86	269.16	723.85	521.43	
27	Punjab	0	0	10.52	10.81	
28	Puducherry	0	0	7.27	9.01	
	Rajasthan	23.35	9.13	68.4	98.59	
30	Sikkim	0	0	6.54	8.11	
31	Tamil Nadu	38.53	12.48	247.22	280.07	
32	Telangana	74.85	63.24	134.61	177.88	
33	Tripura	0	0	26.17	32.45	
	Uttar Pradesh	247.03	1490.89	383.43	595.34	
35	Uttarkhand	60.91	3.63	69.93	92.33	
36	West Bengal	74.18	154.48	18.37	448.35	

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STATE-WISE FUNDS RELEASED/UTILIZED UNDER UJJAWALA SCHEME DURING THE LAST THREE YEARS AND CURRENT YEAR.

Sl. No.	Name of State/UT	T Funds Released (In La			
		2014-15	2015-16	2016-17	2017-18(As on 29.12.2017)
1.	Andhra Pradesh	34.76	71.99	238.05	122.27
2.	Arunachal Pradesh	_	9.75	_	
3.	Assam	177.79	385.22	280.88	363.20
4.	Bihar	7.18	-	23.38	28.99
5.	Chhattisgarh	19.71	10.84	46.54	38.75
6.	Goa	-		_	
7.	Gujarat	7.18	32.88	43.96	59.37
8.	Haryana	_	7.31	14.78	
9.	Himachal Pradesh	-	-	_	
10.	Jammu & Kashmir	-	_	_	
11.	Jharkhand	-		_	
12.	Karnataka	145.85	265.66	235.52	311.81
13.	Kerala	4.18	31.57	24.21	39.48
14.	Madhya Pradesh	10.85	7.06	8.54	10.59
15.	Maharashtra	55.93	304.75	287.41	294.45
16.	Manipur	122.43	152.23	117.66	246.04
17.	Meghalaya	_	_	_	
18.	Mizoram	-	92.5	21.67	26.87
19.	Nagaland	-	25.17	12.07	14.96
20.	Odisha	106.32	233.02	307.24	241.71
21.	Punjab	-	_	_	
22.	Rajasthan	45.80	107.27	21.82	143.86
23.	Sikkim	-	10.51	_	24.82
24.	Tamil Nadu	17.65	99.39	88.43	59.31
25.	Telangana	-	98.29	44.28	99.88
26.	Tripura	-	_	_	
27.	Uttarakhand	-	22.92	53.56	82.05
28.	Uttar Pradesh	35.04	48.57	89.53	111.18
29.	West Bengal	-	50.17	_	84.34
30.	A & N Islands	-	_	_	
31.	Chandigarh	-	_	_	
32.	Dadra & Nagar Haveli	-	_	_	
33.	Daman and Diu	-	_	_	
34.	Delhi	1.89	_	_	
35.	Lakshadweep	-		_	
36.	Puducherry	-	_	_	
TOT	AL	792.56	2067.07	2031.00	2403.84
Budg	get Estimates	1600.00	2000.00	3500.00	5000.00

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STATE-WISE FUNDS RELEASED/UTILIZED UNDER ICPS SCHEME DURING THE LAST THREE YEARS AND CURRENT YEAR.

Sl. No.	Name of the State	Amount released during(In Lakhs)			Amount Utilized during (In Lakhs)			
		2014- 2015	2015- 2016	2016-17	2017-18 (as on 15.12.2017)	2014-15	2015-16	2016-17
1	Andhra Pradesh	301.62	238.58	110.74	1469.88	275.24	500.52	586.32
2	Arunachal Pradesh	130.68	571.68	52.29	155.31	84.17	92.02	179.54
3	Assam	1010.36	597.9	413.64	2932.68	1332.49	1025.07	1112.98
4	Bihar	204.75	2687.89	2787.92	541.56	1721.6	1896.52	1923.33
5	Chattisgarh	821.24	3955.55	527.77	1428.42	1620.47	2086.26	1683.25
6	Goa	100	235.25	36.83	-	240.11	39.68	98.27
7	Gujarat	1925.75	2328.9	769.95	590.11	1404.29	1510.37	1526.53
8	Haryana	1526.72	496.44	0	315.11	678.15	350.89	1224.85
9	Himachal Pradesh	835.71	604.04	2345.48	1483.17	228.25	1255.12	2390.26
10	Jammu & Kashmir	0	113.35	43.12	624.24	0	0	114.71
11	Jharkhand	36.03	369.88	840.11	241.88	87.32	387.42	842.14
12	Karnataka	3689.87	1845.24	3720.8	825.26	3747.81	2193.66	3709.53
13	Kerala	1354.35	944.39	260.5	721.53	1340.3	660.25	216.96
14	Madhya Pradesh	1889.69	1116.03	2503.88	708.1	2096.53	2373.81	2535.83
15	Maharashtra	762.32	3138.75	2272.33	383.99	762.32	1975.29	1569.37
16	Manipur	138.48	3082.18	241.34	1536.33	1986.84	1163.81	709.47
17	Meghalaya	2003.83	1469.55	2060.33	446.6	1975.5	1497.88	2060.33
18	Mizoram	1919.02	2079.44	1949.55	1917.51	1919.02	2079.44	1949.55
19	Nagaland	957.41	2257.65	1350.37	1457.45	1662.7	1473.21	1447.5
20	Orissa	2544.82	3309.07	1089.22	1655.96	1786.31	2669.74	2580.78
21	Punjab	507.12	820.81	581.67	143.24	570.61	515.57	718.31
22	Rajasthan	3395.82	3258.92	0	2286.6	3654.4	2929.43	2267.52
23	Sikkim	390.24	562	601.18	15.36	413.88	303.74	NR
24	Tamil Nadu	3067.1	825.04	13039.37	2013.12	2804.89	4282.78	3648.55
25	Telangana	2087.59	354.88	195.64	-	203.53	93.94	1823.98
26	Tripura	1227.34	710.63	676.04	132.2	1073.7	680.2	NR
27	Uttar Pradesh	1798.9	2884.18	3207.19	1830.67	3552.11	3293.57	3109.82
28	Uttarakhand	83.48	66.88	15.54	196.85	11.05	3.89	187.54
29	West Bengal	2574.04	508.67	6763.87	5073.56	4348.35	1067.29	3522.6
30	A & N Island	145.9	36.03	36.88	31.66	0	36.03	36.76
31	Chandigarh	21.98	357.82	245.44	103.01	228.3	324.15	278.53
32	D & N Haveli	68.61	58.66	177.59	24.82	6.71	5.84	NR
33	Daman & Diu	80.61	82.82	126.42	21.89	32.73	57.69	80.33
34	Delhi	606.22	1363.4	978.64	354.33	838.68	931.53	1024.94
35	Lakshadweep	0	0	0		0	0	NR
36	Puducherry	1168.57	559.6	826.33	111.12	676.23	622.75	768.69
NR- Not received								